

Annexure-2

Name of the corporate debtor: Hanuman Tea Co Ltd

Date of commencement of CIRP: 29th April, 2025 (order received by IRP on 17/05/2025)Updated List of creditors as on: 25th March, 2026

List of unsecured financial creditors belonging to any class of creditors

(Amount in Rs)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Remarks, if any			
			Date of receipt	Amount claimed	Amt of claim Admitted	Nature of claim	Amt covered by Guarantee	Whether related party?	% of voting share in CoC	Amt of contingent claim		Amount of any mutual dues, that may be set-off	Amt of claim not admitted	Amt of claim under verification
1	Life Insurance Corporation of India Investment – Mid Office Dept. Central Office, 6 th Floor (East Wing), “Yogakshem a”, Jeevan Bima Marg, Mumbai-400021	IRDAl Reg No: 0512	30/05/25	35,12,25,513	26,56,88,568	Unsecured Financial Creditor	No	No	8.87%	Nil	Nil	8,55,36,945	Nil	Claim has arisen pursuant to allotment of Debentures. Claim of Rs. 26,56,88,568 towards outstanding principal and interest has been admitted based on available documents and details.
2.	Paradigm Finance Ltd 5H, New Road, 2 nd Floor, New Alipore, Kolkata - 700027	U65921W B1992PLC 056026	28/05/25	97,36,00,000	92,03,00,000	Unsecured Financial Creditor	No	Yes	NA	Nil	Nil	5,33,00,000	Nil	The claim admitted based on available documents and details.



3.	UTI Trustee Company Private Limited UTI Tower, Gn' Block, Bandra Kurta Complex, Bandra (E), Mumbai, - 400051	U65991MH2002GOI137868	02/09/25	3,25,38,978	1,97,12,586	Unsecured Financial Creditor	No	No	0.66%	Nil	Nil	1,28,26,392	Nil	Claim has arisen pursuant to allotment of Debentures. Claim of Rs. 1,97,12,586 towards outstanding principal and interest has been admitted based on available documents and details.
4.	Specified Undertaking of Unit Trust of India UTI Tower, Gn' Block, Bandra Kurta Complex, Bandra E, Mumbai, - 400051	N/A	06/09/25	41,11,73,478	24,90,94,871	Unsecured Financial Creditor	No	No	8.32%	Nil	Nil	16,20,78,607	Nil	Claim has arisen pursuant to allotment of Debentures. Claim of Rs. 24,90,94,871 towards outstanding principal and interest has been admitted based on available documents and details.
				176,85,37,969	145,47,96,025					Nil	Nil	31,37,41,944	Nil	

